

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29016/2012

(From the judgement and order dated 31/08/2012 in CMWP No.754/2012
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

DWARIKESH SUGAR INDUSTRIES LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for interim relief and permission to file Volume-II
and permission to file Volume III and permission to file additional
affidavit and exemption from filing OT and exemption from filing OT
of annexures and permission to place addl. documents)
[FOR FINAL DISPOSAL]

Date: 15/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE A.K. SIKRI
[VACATION BENCH]

For Petitioner(s) Mr. Sameer Parekh, Adv.
 Mr. Sumit Goel, Adv.
 Mr. Nitin Thukral, Adv.
 Mr. Gagan Sharma, Adv. for
 M/S. Parekh & Co., Adv.

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
 Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter for final disposal on 8.7.2014
before an appropriate Bench.

(Pardeep Kumar)
AR-cum-PS

(M.S. Negi)
Assistant Registrar